

21

**STANDING COMMITTEE
ON COMMUNICATIONS
(1995-96)**

TENTH LOK SABHA

MINISTRY OF INFORMATION AND BROADCASTING

*[Action Taken by Government on the Recommendations
contained in the Tenth Report of the Standing Committee
on Communications on National Centre of Films for
Children and Young People]*

TWENTY FIRST REPORT



सत्यमेव जयते

**LOK SABHA SECRETARIAT
NEW DELHI**

August, 1995/Sravana, 1917 (Saka)

CORRIGENDA - 21ST REPORT

<u>PAGE</u>	<u>LINE</u>	<u>FOR</u>	<u>READ</u>
2	11 (from below)	augmented	augmented
3	6	concern	concern
5	3	have	has
	6	have	has
7	17 (from below)	play	plays
8	4 (from below)	encouraged	encouraged
11	5 (table)	10	3

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STANDING COMMITTEE ON
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(1995-96)

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MINISTRY OF INFORMATION & BROADCASTING

*[Action Taken by Government on the Recommendations contained in the
Tenth Report of the Standing Committee on Communications on
National Centre of Films for Children and Young People]*

Presented to Lok Sabha on _____

Laid in Rajya Sabha on _____



LOK SABHA SECRETARIAT
NEW DELHI

August, 1995/Sravana, 1917 (Saka)

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COMPOSITION OF STANDING COMMITTEE ON
COMMUNICATIONS
(1995-96)

Kumari Vimla Verma — *Chairperson*

MEMBERS

Lok Sabha

2. Shri R. Jeevarathinam
3. Shri Shravan Kumar Patel
4. Shri Laeta Umbrey
5. Shri Surajbhanu Solanki
6. Shri N. Dennis
7. Shri Jagmeet Singh Brar
8. Shri Pawan Kumar Bansal
9. Shri Kodikkunnil Suresh
10. Shri B. Devarajan
11. Shri R. Anbarasu
12. Dr. B.G. Jawali
13. Shri Somjibhai Damor
14. Shri Mohan Lal Jhikram
15. Shri Mahesh Kumar Kanodia
16. Smt. Dipika H. Topiwala
17. Dr. Sakshiji Maharaj Swami
18. Shri Lalit Oraon
19. Shri Lal Krishna Advani
20. Shri Sharad Yadav
21. Shri Ram Pujan Patel
22. Shri Shivsharan Verma
23. Shri Rupchand Pal

24. Shri Satyagopal Misra
25. Shri A. Asokaraj
26. Shri G.M.C. Balayogi
27. Shri Raj Kishore Mahto
28. Shri Sanat Kumar Mandal
29. Shri Sultan Salahuddin Owaisi
30. Shri Chandrajeet Yadav

Rajya Sabha

31. Shri Prakash Yashwant Ambedkar
32. Shri Jalaludin Ansari
33. Shri M.A. Baby
34. Shri Virendra Kataria
35. Shri Aas Mohamad
36. Shri O. Rajagopal
37. Shri Mohammed Afzal *alias* Meem Afzal
38. Shrimati Jayanthi Natarajan
39. Shrimati Anandiben Jethabhai Patel
40. Shri G. Prathapa Reddy
41. Shrimati Sushma Swaraj
42. Shri Vizol
43. Shri V. Kishore Chandra Deo
44. Shri Janeshwar Mishra
45. Shrimati Veena Verma

SECRETARIAT

1. Shri S.N. Mishra — *Additional Secretary*
2. Shri G.C. Malhotra — *Joint Secretary*
3. Shri O.P. Ghai — *Deputy Secretary*
4. Shri S.K. Sharma — *Under Secretary*

INTRODUCTION

I, the Chairperson of the Standing Committee on Communications (1995-96) having been authorised by the Committee to submit the Report on their behalf, present this 21st Report on Action Taken by Government on the recommendations contained in the Tenth Report (Tenth Lok Sabha) of the Committee on Communications on National Centre of Films for Children and Young People (NCYP).

2. The Tenth Report was presented to Lok Sabha on 20 December 1994, and was also laid in Rajya Sabha the same day. The Ministry of Information and Broadcasting furnished their replies indicating action taken on the recommendations contained in the Report on 19 May 1995. Draft Report was considered and adopted by the Standing Committee on Communications (1995-96) at their sitting held on 23 June 1995.

3. An analysis of action taken by Government on the recommendations contained in the Tenth Report of the Standing Committee on Communications (Tenth Lok Sabha) is given in Appendix-II

NEW DELHI,
31 May, 1995
10 Jyaistha 1917 (Saka)

KUMARI VIMLA VERMA,
Chairperson,
Standing Committee on Communications.

CHAPTER I

REPORT

1.1 This Report of the Standing Committee on Communications deals with the action taken by Government on the recommendations contained in their Tenth Report (Tenth Lok Sabha) on National Centre of Films for Children and Young People (N'CYP).

1.2 The Tenth Report was presented to Lok Sabha on 20 December 1994 and was also laid on the Table of Rajya Sabha the same day. It contained 19 observations/recommendations.

1.3 Action Taken Notes in respect of all the 19 observations/recommendations contained in the report have been received and have been categorised as follows:—

- (i) Recommendations/Observations which have been accepted by the Government.

Sl. Nos. 1(17), 2(18), 3(19), 4(21), 5(22), 6(23), 7(24) 8(26), 9(27), 10(28), 11(29), 12(30), 13(31), 14(32), 15(33), 16(35), 17(37), 18(38 & 39), 19(40).

Total 19
Chapter II

- (ii) Recommendations/Observations which the Committee do not desire to pursue in view of Government's replies

- Nil -

Chapter III

- (iii) Recommendations/Observations in respect of which Government's replies have not been accepted by the Committee and which require reiteration.

- Nil -

Chapter IV

- (iv) Recommendations/Observations in respect of which Government have furnished interim replies.

- Nil -

Chapter V

1.4 The Committee expect that effective measures will be taken for the implementation of recommendations accepted by the Government.

1.5 The Committee will now deal with action taken by the Government on some of the recommendations.

N'CYP to approach writers for suitable scripts for children

Recommendation Sl. No. 1 (Para 17)

1.6 The Committee, in their Tenth Report, had observed that as part of the efforts to acquire suitable scripts for children's films, script writing workshops should be made an invariable part of the activities of N'CYP, and it should also approach eminent writers, including young talents, for scripts.

1.7 The Ministry of Information and Broadcasting have stated in their action taken note that in the light of the Committee's recommendations, N'CYP has been asked to take appropriate action to conduct workshops with necessary alterations.

1.8 The Committee reiterate that special attention should be paid to procuring scripts for children from eminent as well as young talented writers. These efforts can form a part of regular script-writing process both through specific workshops, as well as in the nature of independent exercises.

Augmentation of Film Production for Children

Recommendation Sl . No. 2 (Para 18)

1.9 The Committee in their Tenth Report had expressed concern over the low annual production of films and TV serials for children and young people and had recommended that production should be augmented suitably.

1.10 The Ministry of Information and Broadcasting have stated in their action taken note that till very recently N'CYP was entirely dependent on grants-in-aid from the Central Government, which was the limiting factor in the production of films. However, in recent years N'CYP had been able to finance some TV serials from its own funds and the capacity of N'CYP to invest from its own funds is expected to grow gradually over a period.

1.11 The Committee note that N'CYP is now able to finance some of its production activities from its own funds. The Committee emphasise that as grants-in-aid are not adequate, it is all the more

important for N'CYP to substantially increase its self-financing potential and thereby augment production of films and TV serials for children and young people.

Production of films in regional languages

Sl. Nos. 4, 5 and 7 (Paras 21, 22 and 24)

1.12 The Committee had noted with concern in their earlier Report that of the 20 films made in the last five years, 17 were in Hindi, and only one each in Bangla, Malayalam and Tamil, and had urged that a national centre such as N'CYP should be more fairly representative of all regions and languages. They had observed that the selection method currently followed, wherein production of films was based on the proposals received (mainly for Hindi films), was responsible, to a certain extent, for the neglect of regional languages. In this connection, the Committee had called for procurement of scripts in regional languages, for the purpose of filming, so as to correct the imbalance in regional representation.

1.13 The Ministry of Information and Broadcasting have stated in their action taken note that N'CYP has been asked to procure suitable scripts and to produce more films in regional languages, subject to the availability of resources.

1.14 The Committee observe that apart from the available grants-in-aid, N'CYP is expected to be able to finance its own films in future. In view of the expected enhanced financial capacity the Committee urge that N'CYP must henceforth ensure that available funds are appropriately earmarked for production of films in regional languages and that regional languages are not neglected on the plea of non-availability of sufficient funds. In this connection, the Committee draw attention to the need for reviewing the present selection method in respect of production of films for children and young people, so that regional languages are better represented. The Committee reiterate that N'CYP must make all efforts to procure suitable scripts in regional languages and commission regional films.

CHAPTER II

RECOMMENDATIONS/OBSERVATIONS WHICH HAVE BEEN ACCEPTED BY THE GOVERNMENT

Recommendation Sl. No. 1 (Para 17)

The Committee note that while India is one of the largest movie-producers in the world, the quantum of films produced exclusively for children continues to be insignificant. It has been indicated that a possible reason for this could be the lack of suitable scripts for children's films. In this context, the Committee feel that while the holding of a Scriptwriting Workshop in November 1993 in conjunction with the 8th Internatioanl Film Festival for Children was a laudable idea, script-writing workshops should not be a sporadic exercise. Such workshops should be an invariable part of the activities of N'CYP to encourage creative talents and ideas. Further, N'CYP should take the initiative to approach eminent writers, including young talent, for suitable scripts for children.

Action Taken by Government

The Scriptwriting Workshop held in November 1993 is the beginning of a process "to interest writers in imparting cinematic potential to their work". It is now realised that the structure of the workshop needs considerable alterations in the light of the above recommendation. The National Centre of Films for Children and Young People has been asked to take appropriate action to conduct workshops with necessary alterations, keeping in mind the observations of the Committee.

Recommendation Sl. No. 2 (Para 18)

The Committee note that production of films and TV serials for children and young people during the last five years works out to an annual average of 4 films, a figure that has not changed since 1980. It is a matter of grave concern that the number of films and TV serials for children and young people who constitute about half of country's population is so low. Moreover, where production of films is not completed in a particular year, it is carried over to the next, with the result that there is always a backlog. The Committee desire that adequate attention should be given to films and TV serials for children and young people and production of such films should be augmented suitably.

Action Taken by Government

The observations of the Committee have been noted for compliance. It may be clarified that N'CYP till very recently have entirely depended on grants-in-aid from the Central Government as far as production of films/serials is concerned. The quantum of grants has thus been the limiting factor. It is only in recent years that N'CYP have been able to finance some of the T.V. serials out of the funds put aside as they provide for quicker returns. N'CYP's capacity to invest from its own funds for production activity is expected to grow gradually over a period.

Recommendation Sl. No. 3 (Para 19)

The Committee recommend that the half-hour time slot presently provided by Doordarshan to telecast animation and puppet films should be further expanded. The Committee feel that feature films for children and young people should also be shown on Doordarshan.

Action Taken by Government

Accepted. In addition to the half-hour time slot presently provided by Doordarshan for children on Sundays (programme offered by National Centre for Children and Young People), Doordarshan also telecasts many more programmes for children in the network. Immediately after N'CYP programme on Sundays, 'Disney Club' which is again a programme for children of 30 minutes duration is telecast on National Network. In addition, Doordarshan has regular children programmes at 4.00 P.M. on Mondays, Wednesdays and Fridays. Doordarshan telecasts regularly additional programmes for children during summer holidays for a duration of 60 minutes for about two months. Also, Doordarshan has regular school television and educational television programmes meant for children. Doordarshan Metro Channel and all Regional Kendras also telecast programmes for children.

Recommendation Sl. No. 4 (Para 21)

The Committee note that of the 20 films made in the last 5 years 17 are in Hindi, and only one each is in Bengali, Malayalam and Tamil. It is important that more films are made in regional languages, so as to appeal to children of all regions. In this context, the Committee feel that children's films provide an opportunity for the discovery and development of acting talents of children. Regional languages films would extend this opportunity to children of other States also. In this respect, dubbing, as a substitute for films, cannot always take into account the cultural and regional specificities (other than language) with which child audiences, especially in rural areas, empathise.

Action Taken by Government

The recommendations of the Committee have been noted for compliance. Accordingly, N'CYP has been asked to make efforts to produce more films in various regional languages depending upon availability of resources.

Recommendation Sl. No. 5 (Para 22)

The Committee are not happy with the procedure being followed for deciding in which languages children's films are to be produced. The practice currently followed in this regard is that selection is based on the proposals received, which are mainly for Hindi films. The Committee feel that this method has been responsible to a certain extent for the neglect of regional languages. The Committee urge that it is imperative for a national centre, such as the N'CYP, to be more fairly representative of all regions and languages.

Action Taken by Government

The observations of the Committee have been noted for compliance. N'CYP has been asked to make efforts to produce more films in various regional languages depending upon availability of resources.

Recommendation Sl. No. 6 (Para 23)

The Committee are not impressed by the plea that non-representation of regional languages is only "an apparent imbalance" and that a large number of films are being dubbed in other languages. The Committee emphasise that while acclaimed films should certainly be dubbed in as many languages as possible, with a strict vigil on quality, dubbing a film in a language is not the same as producing it in that language.

In this connection, attention is drawn to a pertinent observation made in the Report of the Study Team in 1968:

"In view of the linguistic and other social and political considerations, it is not enough for the Society to produce films in Hindi, or for that matter, in *one* language. Funds have to be provided also for dubbing of films in at least some of the major languages and, later on, as more resources become available steps should be taken to *produce* films in other languages."

Evidently, even after more than 25 years, much still remains to be done in this regard.

Action Taken by Government

The observations of the Committee have been noted for compliance. N'CYP has been asked to step up its activities in this direction.

Recommendation Sl. No. 7 (Para 24)

The Committee believe that the imbalance in regional representation has come about because N'CYP does not commission films, nor does it seek proposals in specific languages. The Centre merely accepts whatever proposals it receives. In the event, there is a preponderance of proposals from one language and practically none from the others. The Committee recommend that N'CYP should take the initiative to procure suitable scripts in regional languages and to have them filmed.

Action Taken by Government

The observations of the Committee have been noted for compliance. N'CYP has been asked to make efforts to procure suitable scripts in regional languages to produce more films in such languages depending upon availability of resources.

Recommendation Sl No. 8 (Para 26)

The Committee feel that selection of themes play an important part in films made for children. In this context, the Committee would like to draw attention to the observations made by the Study Team on Children's Films in 1968, which are relevant to the objective of providing healthy and clean entertainment for children who must be suitably equipped to lead a well-adjusted life in today's complex world:

"While the total charter of the children's films can be as large as life priority must be given to certain themes that are pertinent to the needs of our children ..."

Further,

"The theme is the seed of a story. It is more important in a film story, because even an inconsequential film can, through technical devices, be made attractive to the eye and ear."

Action Taken by Government

The observations of the Committee have been noted for compliance. N'CYP has been asked to take necessary steps in this regard.

Recommendation Sl. No. 9 (Para 27)

The Committee desire that priority should be given to films which deal with India's history, the freedom struggle and folk themes from various States. Children's films could be made on historical personalities who may perhaps be well known in one region of the country and as yet not very familiar in others.

Action Taken by Government

The observations of the Committee have been noted. N'CYP has been asked to take necessary steps in this regard.

Recommendation Sl. No. 10 (Para 28)

It is important to remember that children's imagination is fired through visions of greatness as depicted in films. The Committee believe that these themes could be used in a contemporary setting in a rational and secular manner without necessarily containing moralistic overtones. Films based on these themes would inculcate positive values among children and help in moulding character and personality.

Action Taken by Government

The observations of the Committee have been noted for compliance. N'CYP has been asked to take appropriate steps in this regard.

Recommendation Sl. No. 11 (Para 29)

The Committee would also like to draw attention to the following observation made by the Working Group on National Film Policy in 1980:

"... the approach to children's films has been generally confined only to either the usual message films or adventure films. The entire field of fantasy, which is of special significance for the development of a child's imagination, as also the field of animation films, travel films, science fiction films, etc., has been completely neglected. It is also important that children's films should help to kindle children's interests in their physical and social environment."

The Committee desire that the production of fantasy films, travel films, science-fiction films etc., should be actively encouraged.

Action Taken by Government

N'CYP has been asked to implement the recommendations of the Committee.

Recommendation Sl. No. 12 (Para 30)

The Committee are surprised to learn that while the N'CYP considers the lifestories of great personalities to be suitable material for children's films, it is not in a position to use the same for films in the absence of the availability of a cinematically appropriate story, script writers, or director/producer who can handle such stories with necessary sensitivity and artistry. In the period 1956-1990, out of a total of 223 only 26 films were made on historical themes/national leaders.

Action Taken by Government

The observations of the Committee are noted for compliance. N'CYP has been asked to make efforts to produce more films on historical themes/national leaders.

Recommendation Sl. No. 13 (Para 31)

The Committee strongly feel that N'CYP must commission films on specific themes and subjects in all languages, to provide healthy and appealing entertainment to children and young people.

Action Taken by Government

The observations of the Committee have been noted for compliance. N'CYP has been asked to take appropriate steps in this direction subject to availability of resources.

Recommendation Sl. No. 14 (Para 32)

In the context of producing films keeping in view children's requirement, specialised research activities regarding suitable themes and stories assume great significance. The Committee are dismayed to learn that such research exercises have not been undertaken till date. This is a major lacuna which must be speedily rectified.

Action Taken by Government

The observations of the Committee have been noted for compliance. N'CYP has been asked to rectify the lacuna as early as possible.

Recommendation Sl. No. 15 (Para 33)

It was noted by the Study Team in their Report (1968) on Children's Film Society that the evaluation and study of the impact of children's films was essential to gauge the extent to which children's films were serving the desired objective. The Committee would like to emphasise,

in this regard that research in reaction of the child audience should be a necessary part of the activities of N'CYP. The Committee note that such exercise has never been undertaken before, and a sum of Rs. 75,000 only has been allocated in 1994-95 for this purpose. The Committee feel that, the exercise in audience research deserves greater attention.

Action Taken by Government

The audience research has been taken up as a specific activity by N'CYP under its Plan schemes since December, 1994 and as pointed out by the Committee, more efforts will be made in this direction.

Recommendation Sl. No. 16 (Para 35)

The Committee desire that since there is provision for importing films, it must be utilised to the maximum to import well-loved children's films, feature as well as animation. These must be shown across the country to give children an opportunity to watch films from other countries and thus expand their horizons. These films should be suitably dubbed in Hindi and other regional languages.

Action Taken by Government

N'CYP has been asked to implement the recommendation of the Committee. Further, it may be stated that the N'CYP as a matter of policy purchases rights of films winning awards in the international festivals of films for children and young people organised by it once in two years. As a trade practice the individual companies part with their rights only for a specific period. A number of fresh agreements for films including animation films have been finalised during 1994-95. N'CYP also makes efforts to get the earlier agreements renewed.

Recommendation Sl. No. 17 (Para 37)

The Committee note that exhibition of films through theatres and schools is undertaken by N'CYP to the extent feasible. The Committee stress the need to reach out to larger number of children across the country, especially through field publicity units in rural areas, and recommend that N'CYP step up its activities in this direction.

Action Taken by Government

N'CYP has been asked to implement the recommendations of the Committee.

Recommendation Sl. No. 18 (Paras 38 and 39)

The Committee note that 53 children's film festivals were held at the district level in the year 1992-93 in 11 States. Zone-wise details of

films Festivals and the audience is given below:

Zones	No. of shows	Audience	Districts concerned
West	1,240	6,71,956	33
North	183	1,18,926	7
East	82	44,513	10
South	683	12,76,478	10
Total	2,185	11,11,873	53

In 1980, the Working Group had noted in their study that 6 lakh or so children were being covered through children's film exhibitions and had observed that this amounted to 'limited coverage'. At present around 11 lakh children are being covered through exhibitions. Though the coverage has increased, the Committee feel that further steps should be taken to enhance the present figure.

Action Taken by Government

The observations of the Committee are noted. N'CYP has been asked to enhance the coverage with the help of State Governments, local non-Governmental organisations and other interested social organisations at local level.

Recommendation Sl. No. 19 (Para 40)

The Committee observe that the eastern and northern zones are not adequately covered through district level exhibitions. The number of shows held in 1992-93 were only 82 in eastern zone and 183 in northern zone as against 1240 in western zone and 683 in southern zone. Evidently the eastern and northern zones require greater attention in this regard.

Action Taken by Government

The observations of the Committee have been noted. The north-eastern and northern zones have been identified as the thrust area for exhibition of films. N'CYP has made a beginning in the north-east and plans are being finalised for northern States. It is hoped that these activities of N'CYP will be stabilized during 1995-96.

CHAPTER III

RECOMMENDATIONS/OBSERVATIONS WHICH THE COMMITTEE DO NOT DESIRE TO PURSUE IN VIEW OF GOVERNMENT REPLIES

— NIL —

CHAPTER IV
RECOMMENDATIONS/OBSERVATIONS IN RESPECT OF
WHICH GOVERNMENT REPLIES HAVE NOT BEEN
ACCEPTED BY THE COMMITTEE AND
WHICH REQUIRE REITERATION

— NIL —

CHAPTER V

**RECOMMENDATIONS/OBSERVATIONS IN RESPECT OF
WHICH GOVERNMENT HAVE FURNISHED
INTERIM REPLIES**

— NIL —

[F. No. 306/11(1)/95-I(F); 19 May 1995]

NEW DELHI;
31 May, 1995

10th Jyaishta, 1917 (Saka)

KUMARI VIMLA VERMA,
Chairperson,
Standing Committee on Communications.

APPENDIX I

MINUTES OF THE NINTH SITTING OF THE STANDING COMMITTEE ON COMMUNICATIONS (1995-96)

The Committee met on Friday 23 June, 1995 from 11.00 hours to 12.30 hours in Committee Room 'E', Parliament House Annexe, New Delhi.

PRESENT

Kumari Vimla Verma — *Chairperson*

MEMBERS

Lok Sabha

2. Shri R. Jeevarathinam
3. Shri Surajbhanu Solanki
4. Shri N. Dennis
5. Shri Pawan Kumar Bansal
6. Shri B. Devarajan
7. Shri R. Anbarasu
8. Dr. B.G. Jawali
9. Shri Somjibhai Damor
10. Shri Shivsharan Verma
11. Shri A. Asokaraj
12. Shri G.M.C. Balayogi
13. Shri Raj Kishore Mahto
14. Shri Sultan Salahuddin Owaisi
15. Shri Chandrajeet Yadav

Rajya Sabha

16. Shri Jalaludin Ansari
17. Shri Virendra Kataria
18. Shri O. Rajagopal
19. Shri Mohammed Afzal *alias* Meem Afzal

20. Shrimati Anandiben Jethabhai Patel
21. Shri V. Kishore Chandra Deo
22. Shrimati Veena Verma

SECRETARIAT

1. Shri G.C. Malhotra — *Joint Secretary*
2. Shri O.P. Ghai — *Deputy Secretary*
3. Shri S.K. Sharma — *Under Secretary*

2. The Committee took up for consideration the following Action Taken Report:

Draft Report on Action Taken on the recommendations contained in the Tenth Report relating to National Centre of Films for Children and Young People (N'CYP), and adopted the same with additions/modifications as indicated in the Annexure.

Thereafter, the Committee authorised the Chairperson to finalise and present the Report to Lok Sabha.

The Committee then adjourned.

*Amendments/modifications made by the Committee
in the draft action taken report on
National Centre of films for Children and Young People (N'CYP)*

Page No.	Para No./Line	Amendments/Modifications	
8	1.4/1-2	<i>For</i>	The Committee last given to the"
		<i>Read</i>	"The Committee expect that effective measures will be taken for the"
	3-6	<i>Delete</i>	"Where it is notreasons for non-implementation."
	1.6/4	<i>For</i>	"and NCYP"
		<i>Read</i>	"and it"
9	1.11/1	<i>For</i>	"draw somefrom the fact"
		<i>Read</i>	"note"
10	1.12/3	<i>For</i>	"Bengali"
		<i>Read</i>	"Bangla"

APPENDIX II

(Vide: Introduction of Report)

Analysis of Action Taken by Government on the Tenth Report of Standing Committee on Communications (10th Lok Sabha)

I. Total Number of Recommendations	19
II. Recommendations/Observations which have been accepted by the Government: Sl. Nos. 1(17), 2(18), 3(19), 4(21), 5(22), 6(23), 7(24), 8(26), 9(27), 10(28), 11(29), 12(30), 13(31), 14(32), 15(33), 16(35), 17(37), 18(38 & 39), 19(40).	
Total	19
Percentage	100
III. Recommendations/Observations which the Committee do not desire to pursue in view of Government replies:	NIL
IV. Recommendations/Observations in respect of which the Government replies have not been accepted by the Committee and which require reiteration:	NIL
V. Recommendations/Observations in respect of which Government have furnished interim replies:	NIL